

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 13/12/2025

(2024) 02 RAJ CK 0118 Rajasthan High Court

Case No: Civil Writ Petition No. 12927 Of 2022

Dhapu And Others APPELLANT

Vs

State Of Rajasthan And Others RESPONDENT

Date of Decision: Feb. 23, 2024

Hon'ble Judges: Vinit Kumar Mathur, J

Bench: Single Bench

Advocate: V.D. Vaishnav, Hemant Kumar Ballani, Ravi Bhansali, Sheetal Kumbhat

Final Decision: Disposed Of

Judgement

Vinit Kumar Mathur, J

- 1. Heard learned counsel for the parties.
- 2. Learned counsel for the petitioners seeks to withdraw the present writ petition with liberty to raise all the grounds raised in the writ petition at the
- appropriate stage of the suit.
- 3. In view of the submission made before this Court, the present writ petition is disposed of with liberty as aforesaid.